

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1510
ANSWERED ON:31.07.2003
POWER PLANTS IN GUJARAT DURING TENTH PLAN
GORDHANBHAI JAVIA

Will the Minister of POWER be pleased to state:

- (a) whether the Government have a proposal to set up power plants in Gujarat during the Tenth Plan period;
- (b) if so, details thereof along with the funds allocated for the same, location-wise; and
- (c) the necessary steps taken/proposed to be taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) & (b) : The details of power projects targeted to be commissioned in 10th Plan in the State of Gujarat are given as under :

Name of the Project	Estimated completed cost (Rs. in crore)
Kutch Lignite TPP Ext. U-4 (75 MW), State Sector	304.69
Surat Lignite Power Project Expn. Phase-II (250 MW), State Sector.	897.834#
Akrimota Lignite Based TPP, (250 MW)	1338.43
Dhuvran CCPP (106.617 MW) GT+ST) State Sector	310.06
Jamnagar Petcoke based TPP (500 MW), Private Sector	2550.74
Sardar Sarovar (1200 MW RBPH+250 MW CHPH) Gujarat has 16% share in the project	3267.25

DPR cost.

Being State Sector/Private Sector projects, Central Government has not allocated funds for these projects.

(c) : Government is closely monitoring the progress of all identified projects. Review meetings are held with the respective State Governments, promoters and the financial institutions with a view to remove bottlenecks and avoid slippage of these projects from 10th Plan.